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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/152/2016

NAME OF THE PETITIONER(S) : M/s Mather Projects Private Limited & another

NAME OF THE RESPONDENT(S) : M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 20th

UNDER SECTION : 397/398

**S.No. NAME (IN CAPITAL)
SIGNATURE** **DESIGNATION**

REPRESENTATION BY WHOM

(1) T.v.P. Saivihari
Sandeep Kumar
Mr. Harsikha Mehta

Counsel for
Respondent

T.v.P. Saivihari

(2) Adv. S. Siddharthan
for Adv. N. R. R. Arunavatnam

Counsel for Petition

J. M.

ORDER

Shri S Siddharthan, counsel for petitioners present. Shri Sandeep Kumar, counsel representing senior counsel for respondents present and prayed time for filing counter in the main CP. At request time extended finally and serve a copy of the same to the other side. Both the counsels are directed to argue the CA and the CP together on the next date of hearing. Put up on 14.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)